

publishing the Pension Fund Regulatory and Development Authority (Salary and Allowances Payable to and Other Terms and Conditions of Service of Chairperson and Whole-time Members) (Third Amendment) Rules, 2021, under Section 53 of the Pension Fund Regulatory and Development Authority Act, 2013.

[Placed in Library. For (iii) and (iv) See No. LT-5263/17/21]

(v) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services), Notification S.O. 4145 (E), dated the 8th October, 2021, amending Notification No. S.O. 379 (E), dated the 9th February, 2017 to substitute certain entries in the original Notification, under sub-section (3) of Section 36 of the Recovery of Debts and Bankruptcy Act, 1993.

[Placed in Library. See No. LT-5266/17/21]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Annual Report and Accounts of the Oriental Insurance Company Ltd., New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-6094/17/21]

III. A copy each (in English and Hindi) of the following papers, under Section 29 of the Life Insurance Corporation of India Act, 1956:—

- (i) (a) Sixty-fourth Annual Report and Accounts of the Life Insurance Corporation of India (LIC), Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-5262/17/21]

- (ii) Fifty first Valuation Report of the Life Insurance Corporation of India (LIC), as on 31st March, 2021.

[Placed in Library. See No. LT-5261/17/21]

IV. A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 48 of the National Bank for Agriculture and Rural Development (NABARD) Act, 1981:-

- (a) Annual Report and Accounts of the National Bank for Agriculture and Rural Development (NABARD), Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Performance Review by Government on the working of the above Bank.

[Placed in Library. See No. LT-5260/17/21]

I. Notifications of the Ministry of Health and Family Welfare

II. Report and Accounts (2019-20) of CMSS, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR): Sir, I lay on the Table —

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare, under Section 93 of the Food Safety and Standards Act, 2006:-

(1) No. 1-116/Scientific Committee/Notif.28.4/2010-FSSAI(1) (Pt.F), dated the 3rd November, 2021, publishing the Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2021.

(2) No. Stds/SP-18/A-1.12/N-1, dated the 31st August 2021, publishing the Food Safety and Standards (Fortification of Foods) First Amendment Regulations, 2021.

(3) No. Stds / F&VP / Notifications (04) / FSSAI - 2016, dated the 20th November, 2018, publishing the Food Safety and Standards (Food Products Standards and Food Additives) Fourteenth Amendment Regulations, 2018, along with Delay Statement.

(4) No. 1-95 / Stds / Packaging / SP (L&C/A) / FSSAI-2017, dated the 24th December, 2018, publishing the Food Safety and Standards (Packaging) Regulations, 2018, along with Delay Statement.

(5) No. 1-116 / Scientific Committee / Notif. 28.6 / 2010-FSSAI,